

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.660/2023, IA No.528/2023, IA No.160/2024 & IA No.222/2024
IN CP (IB) No. 38/ALD/2022**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	TATA CAPITAL FINANCIAL SERVICES LTD V/S SHANTI REFREGIRATION INDUSTRIES PVT. LTD.
UNDER SECTION	7 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 07th August, 2024.

-Sd-

(Court Officer)

15th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*